

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/209/2016

**NAME OF THE PETITIONER(S)** : P. Shanmugam & 6 others

**NAME OF THE RESPONDENT(S)** : M/s Shanti Enterprises Electricals Private Limited & 5 others

**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	<b>REPRESENTATION BY WHOM</b>		

AKSHAYA RAMADURAI  
for M/s R. PARTHASARATHY  
RANU C BALAJI

R 1-b

R 1-b

Athiban Vijay A.K  
for  
M. Sricharan Rangarajan

Counsel for Petitioner

Athiban Vijay

**ORDER**

Counsel representing both the parties present and reported that settlement talks are still in progress. They prayed some time to report the final outcome of the talks. Time extended at request. Put up on **19.01.2017 at 10.30 A.M.**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**